

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021

Name of the Company: Nuvoco Vistas Corporation Ltd.  
V/s.  
Northway Spaces Ltd.

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel for the Operational Creditor appeared.


Learned Counsel for the Corporate Debtor appeared.

For want of time, the matter is adjourned.

Matter to appear for further consideration on 31.03.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 15th day of March, 2021

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)